

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO: 1489

DATED:- 08/03/2019

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488 Distt. & Sessions Judges under various object Heads to the extent shown against each Court for the current year 2018-19 as per detail given below:-

Rs. In lacs							
S.No	Name of the Court.	001 Salary	002 T.E.	006 Tele phone	010- Material and Supplies.	014- POL	364-Wages (outsourcing)
1	Pr. D&S Judge, Baderwah.	---	---	0.02	0.10	0.05	---
2	Pr. D&S Judge, Samba.	0.15	---	---	---	---	---
3	3 rd . Addl. D&S Judge, Jammu.	---	---	---	---	0.30	---
4	C.J.M. Reasi.	0.15	---	---	---	---	---
5	C.J.M. Kargil.	10.00	---	---	---	---	---
6	C.J.M. Ramban.	---	0.05	---	---	0.05	0.14
7	Sub Judge, Uri.	0.75	---	---	---	---	---
8	Municipal Magistrate, Jammu.	1.05	---	---	---	---	---
9	Munsiff, Kalakote.	10.00	---	---	---	---	---
10	Munsiff, Gool.	10.50	---	---	---	---	---
11	Munsiff, Sogam.	---	---	---	---	0.15	---
12	Munsiff, Qazigund.	---	---	---	---	0.05	0.07
13	Munsiff, Mahore.	---	---	---	---	---	0.14
14	Distt. Mob. Mag.(Tr) Sopore.	---	---	---	---	0.20	---
15	Tehsildar, Sunderbani.	1.00	---	---	---	---	---

By Order.

(Ram Singh)
Deputy Registrar (Acctts) 8/3/19

No: 59287-80/A-C

Dated: 08/03/2019

Copy forwarded to the:-

- 1-2 Pr. D&S Judge, Samba/Baderwah.
3. 3rd. Addl. D&S Judge, Jammu.
- 4-6. C.J.M. Reasi/Kargil/Ramban.
7. Sub Judge, Uri.
8. Municipal Magistrate, Jammu.
- 9-13. Munsiff, Kalakote/Gool/Sogam/Qazigund/Mahore.
14. Distt. Mob. Mag. (Tr) Sopore.
15. Tehsildar, Sunderbani
16. Try. Officer, Sub Try. Distt.Court complex, Janipur, Jammu.
- 17-29 Treasury Officer, Samba/Baderwah/Reasi/Kargil/Ramban/Uri/Kalakote/Gool/Sogam/Qazigund/Sopore/ Mahore/Sunderbani.
- For inf. and necessary action.
30. Order Book.

He. nic for uplating

(Ram Singh)
Deputy Registrar (Acctts) 8/3/19